

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 216, 217 & 218 OF 2017

Dated: 25th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Delhi Bar Association

.... Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. K. C. Mittal
Mr. N. C. Gupta
Mr. B. P. Agarwal

Counsel for the Respondent(s) : Mr. Anupam Varma
Mr. Rahul Kinra
Mr. Ashutosh K. Srivastava a/w
Mr. Anurag Bansal (Rep.) for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **16.01.2019.**

**(S.D. Dubey)
Technical Member**

Ts/js

**(Justice Manjula Chellur)
Chairperson**